## REGISTERED

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Golplex(BDA), Indiranagar, Bangalore - 560 038

Dated: 3/9/87

APPLICATION	ИО	733	/8 <b>6</b> ( <sub>F</sub> )	
W.P. NO				#II

Applicant

Shri C.S. Padmanabhan

V/s The Secy, M/o Railways & 2 Ors

To

- 1. Shri C.S.Padmanabhan Asst Engineer/Buildings Southern Railway Bangalore Divisio n Bangalore City - 560 023
- 2. Shri L.K. Srinivasamurthy Advocate C/o M/s Law Associates Advoca-tes 195/2, Brigade Road Bangalore - 560 001
- 3. The Secretary
  Ministry of Railways
  Rail Bhavan
  New Delhi 110 OO1
- 4. The General Manager Southern Railway Park Town Madras - 600 003
- 5. The Chief Personnel Officer Personnel Branch Southern Railway Madras - 600 003

Subject: SENDING COPIES OF CRDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/87XXX

THIERAM XXXXXX passed by this Tribunal in the above said

application on 1-9-87

Encl : as above

RECEIVED Copies 3-9-81

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Diary No. 1101/48 3

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

C.S. Padmanabhan

A 733 87 V/s Order Sheet (coatd) The Secy, M/o Railways & 2 Ors

Date	Office Notes	Orders of Tribunal
1987		KSPVC/PSM ORDER
		Shri L.K. Srinivasamurthy learne
•		counsel for the applicant has filed a
		Memo praying for <b>per</b> mi <b>ssion</b> to withdra
		this application with liberty to file
		a fresh application if necessary.
		Permission sought for is granted.
		Application is dismissed as withdrawn
		No costs.
	Administ to the state of the st	VICE CHAIRMAN 2 MEMBER (A)
		-True Copy -
	Bench Bar	

BEPUTY REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH

BANGALORE